

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: SAINATH ESTATES PVT LTD Date of Commencement of Liquidation: 08-07-2022; List of Stakeholders as on Date: 12-11-2022; Name of IP: Mr. Krishna Mohan Gollamudi; Process Number: 1; Last 5 digit of registration number: 11952

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date				146508				NA
3	Secured financial creditors				4957874094				Annexure 3
4	Unsecured financial creditors				168200000		182609575		Annexure 4
5	Operational creditors (Workmen)				0				Annexure 5
6	Operational creditors (Employees)				0				Annexure 6
7	Operational creditors (Government Dues)				0				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)				18993981		15802854		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)				0				Annexure 9
Total					5145214583		198412429		